

Seventeenth Loksabha

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Title: Request to stop the implementation of the proposed Silverline-(K Rail)-Semi High Speed Rail Project in Kerala.

SHRI E.T. MOHAMMED BASHEER (PONNANI): Sir, the Silver line - (K Rail) - Semi High-Speed Rail project proposed in Kerala is very harmful for the interests of the State.

This project envisages a 529.45 kms-long Semi High- Speed Railway line passing through 11 districts. They have not conducted any kind of necessary surveys. It is quite unfortunate to note that no traffic survey, no geotechnical survey, no environmental survey, and no social Impact study have been conducted.

The DPR prepared is mostly based on assumptions and hypothesis. Cost estimates, traffic projections and economics of the line are not reliable.

The said Semi High-Speed line will displace a large number of families.

As per a rough estimate, 20,000 families will have to be relocated. Under any circumstances, this will not be feasible. ... (*Interruptions*) This is not feasible at all.

I would like to humbly request that the Government of India and the Government of Kerala should desist from this project. It is against the public interest. ... (*Interruptions*)

Throughout Kerala, a lot of protests are taking place. The Government should take this very seriously and desist from this kind of move. ... (*Interruptions*)

माननीय अध्यक्ष : आपका जवाब हमेशा रिटिन में आता है ।

... (व्यवधान)